

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

21. C.P.(IB)-3536(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Capgemini Technology Services India Pvt Ltd

V/s

First Flight Couriers Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms. Prachi Raval, counsel appearing for the Petitioner is present through virtual hearing. None appeared for the Corporate Debtor.

Counsel appearing for the petitioner submits that another company petition bearing no. 738/2021 filed against the same Corporate Debtor was reserved for orders by court No. 4.

List this matter on **04.10.2022** high on board.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)